

Nomination of cases by Hon'ble the Chief Justice on 25.04.2016			
Sl no.	Case details	Nominated to-	File delivered in section
Hon....., J.			
1	CrI. M.A. - 12277/2016 (N.R.H.M. Scam Matter)	Hon'ble Arun Tandon, J.	Listing Section on 25.04.2016
2	Bail – 10581/2016 With Bail – 45267/2015	Hon'ble Manoj Misra, J. (With connected case)	Computer Fresh Section on 26.04.2016
3	W. P. - 17847/2016	Hon'ble M. C. Tripathi, J.	Computer Fresh Section on 25.04.2016
4	W. P. - 17677/2016	Hon'ble M. K. Gupta, J.	Computer Fresh Section on 25.04.2016
5	Election Petition – 03/2016	Hon'ble R. S. R. (Maurya), J.	Company Section on 26.04.2016
6	Election Petition – 02/2016	Hon'ble Sunita Agarwal, J.	Company Section on 26.04.2016
Appropriate Court dealing with such matters			
7	CrI. M.A. - 11081/2016 (Nomination App. No. - 134400/2016)	Appropriate Court dealing with such matters	Computer Fresh Section on 25.04.2016
8	W. P. - 17331/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 25.04.2016
9	CrI. M.A. - 11393/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 25.04.2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
/26.04.2016 /